

## Schiffli India Limited

List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

Amount in INR

Sl No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	NA
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,59,47,98,257	2	1,59,47,98,257	-	-	-	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	NA
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NA
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NA
7	Operational creditors (Government Dues)	5	15,39,80,815	5	15,39,80,815	-	-	-	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NA
	<b>Total</b>	<b>4</b>	<b>1614993013</b>	<b>2</b>	<b>1,59,47,98,257</b>	<b>-</b>	<b>-</b>	<b>2,01,94,756</b>		

**Notes:**

1. Amount admitted may undergo change incase the Resolution Professional comes across any additional evidence/document, warranting such change in admitted amount.
2. The Security interest against the amount claimed may undergo change in case the Resolution Professional comes across any additional evidence/document, warranting such change.

**3. As per Regulation 14 of CIRP Regulations -**

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

## Annexure 1

Name of Corporate Debtor : Schiffli India Limited

Date of Commencement of CIRP : 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

## List of Secured Financial Creditor belonging to any class of creditor

*Amount in INR*

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable						
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Total			-	-	-	-	-	-	-	-	-	-	-	-	-

## Annexure 2

Name of Corporate Debtor Schiffliies India Limited

Date of Commencement of CIRP : 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

## List of Unsecured Financial Creditor belonging to any class of creditor

*Amount in INR*

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?					
-	-	-	-	-	-	-	-	-	-	-	-	-
Total			-	-	-	-	-	-	-	-	-	-

## Annexure 3

Name of Corporate Debtor: Schiffli India Limited

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

## List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Amount in INR

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	State Bank of India	18 Nov 2022	1,42,71,07,595	1,42,71,07,595	Credit Facilities Comprising CC and Term Loan	Note 1	Note 2	No	89.49%	-	-	-	-	NA
2	Central Bank of India	25 Nov 2022	16,76,90,662	16,76,90,662	Cash Credit Limit				10.51%					NA
<b>Total</b>			<b>159,47,98,257</b>	<b>159,47,98,257</b>					<b>100.00%</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	

Note 1: Security interest is currently under verification.

Note 2: Guarantee details are currently under verification.

## Annexure 4

Name of Corporate Debtor : Schifflies India Limited

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

## List of Unsecured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

*Amount in INR*

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
	-	-	-	-	-	-	-	-	-	-	-	-	-
Total			-	-	-	-	-	-	-	-	-	-	-

## Annexure 5

Name of Corporate Debtor : Schiffli India Limited

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

## List of Operational Creditors (Workmen)

*Amount in INR*

Sl No.	Name of authorised representative If any	Name of Workman	Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
Total				-	-				-	-	-	-	

## Annexure 6

Name of Corporate Debtor : Schiffli India Limited

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

## List of Operational Creditors (Employees dues)

Amount in INR

Sl No.	Name of authorised representative if any	Name of Employees	Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
Total				-	-			-	-	-	-	-	

## Annexure 7

Name of Corporate Debtor : Schiffli India Limited

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 28 March 2023)

## List of Operational Creditors (Employees dues)

Amount in INR

16 Nov 2022 53,37,042

16 Jan 2023 1,48,57,714 -

Sl No.	Department	Government	Details of claim received		Details of claim Admitted			Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Employees State Insurance Co	ESI Corpn – Kerala State	16 Nov 2022	53,37,042.00	53,37,042.00	ESI	No.					
2	Asstt. Commissioner of Customs	Central Govt.- Customs	16 Jan 2023	1,48,57,714.00	1,48,57,714.00	Customs Duty	No.					
3.	HSIDC	Haryana State	20 March 2023	1,37,13,477.00	1,37,13,477.00	Premium	No.					
4.	Municipal Corpn of Kochi	Kerala State	24 March 2023	4,02,95,428.00	4,02,95,428.00	Local Taxes	No.					
5.	Income Tax Department	Central Govt.	24 March 2023	7,97,77,154.00	7,97,77,154.00	Income Tax	No.					
<b>Total</b>				<b>15,39,80,815.00</b>	<b>-</b>			<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>



## Annexure 8

Name of Corporate Debtor : Schiffli's India Limited

Date of Commencement of CIRP 21 October 2022

(Version 2: Pursuant to claims received and updated as on 31 January 2023)

## List of operational Creditors (Other than Workmen and Employees and Government dues)

*Amount in INR*

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-	NA
	<b>Total</b>		-	-		-	-		-	-	-	-	-	

## Annexure 9

Name of Corporate Debtor : Schiffli's India Limited

Date of Commencement of CIRP : 21 October 2022

(Version 2: Pursuant to claims received and updated as on 31 January 2023)

## List of other Creditors (Other than Financial Creditors and Operational Creditors)

*Amount in INR*

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?					
-	-	-	-	-	-	-	-	-	-	-	-	-	NA
	<b>Total</b>		-	-		-	-		-	-	-	-	

Name of Corporate Debtor : Schiffli India Limited

**Security Interest**  
Date of Commencement of CIRP : 21 October 2022

**List of Financial Creditors**  
(Version 2: Pursuant to claims received and updated as on 31 January 2023)

*Amount in INR*

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	State Bank of India	Cash Credit / Term Loan	1,42,71,07,595	1,42,71,07,595	<p><b>Primary Security</b> for Fund Based Working Capital Limits All the Current Assets of the Company (Pari-Passu Charge with Central Bank of India)</p> <p><b>Primary Security</b> for Term Loans All the Fixed Assets of the Company.</p> <p>Company's Land and Building situated at Block No.6, Survey No.321, Muri-Thrikkakkara, Firka-Thirvakulam, Village – Thrikkakkara North, Sub-district – Edappally, Taluk – Kanayannur, District Ernakulam, Kerala State being part of KIN FRA Hi Tech Park, Kalamassery, Kochi.</p> <p><b>Collateral Security</b> for entire credit facilities Entire Fixed Assets of the Company – Present &amp; Future at Plot No.59, Sector 4, IMT Manesar, Gurgaon (Now Gurugram) (Pari-Passu Charge with Central Bank of India - in Credit facilities , 85% share of State Bank of India &amp; 15% share of Central Bank of India)</p> <p>Plot No.244, Village Thrikakara North, Ernakulam, Cochin (in Credit facilities , 85% share of State Bank of India &amp; 15% share of Central Bank of India)</p> <p>Company's Land and Building situated at Block No.6, Survey No.321, Muri-Thrikkakkara, Firka-Thirvakulam, Village – Thrikkakkara North, Sub-district – Edappally, Taluk – Kanayannur, District Ernakulam, Kerala State being part of KIN FRA Hi Tech Park, Kalamassery, Kochi.</p> <p>Personal Guarantees of Mr K M Sebastine Smt. Nileena Sebastine</p>	Security interest under verification
2	Central Bank of India	Cash Credit	16,76,90,662	16,76,90,662	<p>Land &amp; Building at Plot No.59, Sector 4, IMT Manesar, Gurgaon.(Pari-Passu Share with State Bank of India).</p> <p>Land &amp; Building at Plot No.244, Village Thrikakara North, Ernakulam, Cochin. (Pari-Passu Share with State Bank of India)</p> <p>Property at Edavilangu, Thrissur, KERALA.</p> <p>Personal Guarantees of Mr K M Sebastine Smt. Nileena Sebastine</p>	Security interest under verification
<b>Total</b>			<b>1,59,47,98,257</b>	<b>1,59,47,98,257</b>		